SHRI DINESH GOSWAMI: Madam, I introduce the Bill.

Papers Laid

#### **AGAINST** RE: DEMONSTRATION RISING PRICES

SHRI SURESH KALMADI (Maharashtra): Madam, there is an agitation going on today throughout the country against the rising prices ... (Interruptions) . . .

SHRI JAGESH DESAI (Maharashtra): There is an agitation today by the Congress(I) people against the price rise... (Interruptions)...

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): Madam, about two lakh Congress(I) men are demonstrating today throughout the country against the rising prices ... ( Interruptions)...

THE DEPUTY CHAIRMAN: Just a minute...(Interruptions)... sit down ... (Interruptions) ...

SHRI M. M. JACOB (Kerala): dam, I want to draw your kind attention to a very important matter. When we were requesting the Government to take effective steps to prevent the rise prices, we were also requesting the Government to come before this House and allow a discussion and we were requesting the Finance Minister to say what they had taken to prevent the rise in price...(Interruptoins)... Today. Madam,...(Interruptions)... millions people in the country are demonstrating against the rise in prices and the people are really concerned. Even salt is costing three rupees per kilo...(Interruptions)... salt was a subject on which even Mahatma Gandhi had to undertake fast and now salt is costing three rupees per kilo! The poor people do not know what to do...(Interruptions)... I would like to know what the Government going to do to prevent the price-rise... (Interruptions)...

THE DEPUTY CHAIRMAN: Just minute...(Interruptions)... The Leader of the House may say something... (Interruptions) ...

SHRI VISHVJIT P. SINGH (Maharashtra): Madam we have given notice... (Interruptions)...

THE DEPUTY CHAIRMAN: Please take your seat...(Interruptions) ... All of you, please take your seats ... (Interrup. tions)... Please sit down ... (Interruptions)... There is no point in making this point now if the Chairman has permitted it ... (Interruptions) ... There is no point in making these remarks because Chairman is going to give permission... (Interruptions)... Just a minute... (Interruptions)... I understand that a Short-Duration Discussion on the price-rise going to be there on the 16th...(Interruptions) ...

SOME HON, MEMBERS: No. no... (Interruptions)... We want it today... (Interruptions)...

श्री स्पेरेन्द्रजीत तिह ग्रहलुवालिया (बिहार): रोज रेडियो में बताय टी० वी० में बतया जा यहा है कि प्राइस राइज पर कंट्रोल कर रहे हैं (व्यवधान) यह डिसाइड हु आ था कि 14 तारीख की डिसकश्न होगाले किन जानवझ कर इस तारंख को आगे बढाया गया है। सारे मल्क में क ग्रेस (श्राई) की ग्रध्यक्षता में इस प्राइस राइज पर ग्र दोलन चल रहा है। (व्यवधान)

**SUBRAMANIAN** SHRI SWAMY (Uttar Pradesh): I am on a point of order

# (Interruptions)

SHRI SURESH KALMADI: We said that the budget was inflationary. has come out that the budget is inflationary. The petrol hike is the single factor responsible for the increase prices.

### (Interruptions)

THE DEPUTY CHAIRMAN: I said that the discussion will be on 16th and that is all about it. (Interrup-It was discussed in the Business Advisory Committee, That was the deci-Mr. Shiv Shanker knows about it. It was decided that it is going to be taken up this week. The Chairman gave the time The Minister was away.

got to move some bill. That is the reason it could not be taken up. It will be taken up on the 16th.

(Interruptions)

SHRI SUBRAMANIAN SWAMY: I am on a point of order.

THE DEPUTY CHAIRMAN: Please take your seat. I have not allowed you. The Leader of the House wants to say something. I request you to please listen to tim. (Interruptions) I will listen to you later. First, I will listen to the leader.

(Interruptions)

THE LEADER OF THE HOUSE (SHRI M. S. GURUPADASWAMY): Madam, the price situation is a very important issue. (Interruptions)

SHRI JAGESH DESAI: Then why don't you take it up today?

SHRI M. S. GURUPADASWAMY: Why are you getting so impatient? I don't understand.

श्री स्रेन्ब्रजीत सिह ग्रहलुवालिया हाउस को क्यों नहं बता रहे हैं। हाउस में श्राज क्यों नह डियकम कर रहे है। (व्यवधान)

THE DEPUTY CHAIRMAN: We had decided and agreed in this House that if the Leader of the House or the Leader of the Opposition is on his legs, you will please listen to him. Let him say what he has to say.

M S. SHRI **GURUPADASWAMY:** Madam I share the concern of the House regarding the price situation. We discussed this matter, as you said in the Business Advisory Committee, and we agreed to have a discussion on it... (Interruptions) Since the Demands for Grants are going on in the other House, the Minister could notbe present here... (Interruptions) You do not want to go by the decision of the Business. Advisory Committee? (Interruptions) Madam, may I know whether they want to go by the dicision of the Business Advisory Committee? All these thing have been discussed. We fixed a time and date also... (Interruptions)

SHRI M. M. JACOB: So far no steps have been taken—effective steps. What you have done? (Interruptions)

SHRI SUBRAMANIAN SWAMY: On a point of order. The point is that it is a well-established convention that when Parliament is in session, no policy nouncement will be made outside this The Prime Minister yesterday said that petrol rationing will be introduced in the country. Such an important statement should have been made in the House. (Interruptions) This is a violation of parliamentary ethics The Leader of the House should apologize to House for this violation. (Interruptions).

SHRI SURESH KALMADI: We have been given a reply to the question by an hon. Member of the House that there will be no rationing of... (Interruptions)

SHRI S. JAIPAL REDDY (Andhra Pradesh): Madam Deputy Chairman, the the position of the Prime Minister... (Interruptions)

THE DEPUTY CHAIRMAN: He has a right to speak, if you have a right to speak. I will allow him. Sit down, He has a right to speak. (Interruptions)

SHRI S. JAIPAL REDDY: Madam,...

THE DEPUTY CHAIRMAN: He is a Member of this House, Every Member (Interruptions)... (Interruptions) Iayanthi Natrajan, you are a Vice Chairman: you know the Rules, Every Member has a right to speak. I cannot stop anybody from making his point. (Interruptions)

SHRI S. S. AHLUWALIA: We want to discuss the price rise today. (Interruptions)

SHRI MURLIDHAR CHANDRA-KANT BHANDARE (Maharashtra): We can discuss it at 6 o'clock (Interruptions)

THE LEADER OF THE OPPOSI-TION (SHRI P. SHIV SHANKER): Madam, the issue that has been raised Mr. jacob is a very serious one. It is true that this issue was taken up and the Leader of the House was pleased to observe in the Business Advisory Committee, and it was noted, that it was not possible for the Finance Minister to be in House today. Therefore, the matter was posted for discussion on the 16th. what we are seriously concerned is about the Government not taking any effective steps to curb prices. (Interruptions). it has been observed, in the State West Bengal-what to speak of other States-even salt is being sold at the rate of Rs. 3/- per kg. The State Government has been trying to effectively control the prices there and in spite of it, price rise is so high that even such essential commodity as salt is being sold at Rs. 3/- per kg in that State. This is an unfortunate state of Central Government has not been taking any steps for curbing the prices. because of the hike in petroleum prices that the price rise has been so exorbitant. The way the budget itself has been sented, the consequence is what we finding today. As a result of what has been happening in the country.... (Interruptions) You will have your Let me have my say. I am on my legs. I would like to speak it out. I must have my say. This is very unfair. be allowed to speak. Then you Nobody stops you from speak-Mudam, today millions of people are demonstrating against price rise over the country.

Papers Laid

(Interruptions)

SHRI S. JAIPAL REDDY: Madam, I am on a point of order.

SHRI P. SHIV SHANKER: The Government is insentitive. In sympathy with the millions of poor people who are demonstrating today, we would like to walk out. I am sure that this House will show its solidarity with the poverty-striken people of this country in walking out of this House.

(At this stage, some hon, Members left the Chamber,)

SHRI DIPEN GHOSH (West Bengal): Madam, I would like to speak.

THE DEPUTY CHAIRMAN: We have not yet taken a decision to speak on this subject. If Mr. Jaipal Reddy wants to react, he is most welcome.

SHRI DIPEN GHOSH: Madam let it be put on record. The House will take up the issue of price rise on 16th. It was discussed in the two successive meetings of the Business Advisory Committee where the main opposition party is represented. It was discussed in the Business Advisory Committee the week before last. Everybody agreed. The Government ayreed that there will be a discussion. that time it was decided that the discussion will take place as soon as the Finance Minister comes back from abroad, In the last meeting of the Business Advisory Committee it was decided that the issue of price rise will be taken up. Mr. Shiv Shanker himself was present the other leaders of the opposition parties were also present. It was that this issue will be taken up on Wed-If they have any programme today to organise a demonstration outside Parliament, they could have made a Special Mention I say that it is reprehensible that after agreeing in the Business Advisory Committee they have been allowed to waste the time of the House to hold the House to ransom. rehensible Let it be put on record the price-rise issue be discussed when the Finance Minister is present

SHRIMATI RENUKA CHOW-DHURY (Andhra Pradesh): Move for privileges. They agreed in the Business Advisory Committee meetings...

SHRI S. JAIPAL REDDY: Madam Deputy Chairman, I tried to rise at that point of time itself on a point of order. The Leader of the Opposition was trying to lecture to us on the causes of the price rise and so on and so forth.

SHRI CHATURANAN MISHRA (Bihar): Now, why is this point of order?

SHRI S. JAIPAL REDDY: I am not referring to the point of order. I am not insisting on a point of order now. Madam.

THE DEPUTY CHAIRMAN: He said that he wanted a point of order. And what he wanted to say then, he wants to say now.

SHRI CHATURANAN MISHRA: Then it was a point of order. Now it is a point of disorder.

THE DEPUTY CHAIRMAN: Let him say. I am permitting him to say what he wants to say.

SHRI S. JAIPAL REDDY: In my view, strictly speaking, Madam, what all the hon. Leader of the Opposition said should be struck off the record; though I would not insist upon it, I would rather leave it to your discretion. The point is that when the Government agreed for a discussion on the 16th, their walk-out today was politically pre-meditated. It was only a parliamentary gimmick.

THE DEPUTY CHAIRMAN: Gurudasji, you want to say something more on jt?

SHRI GURUDAS DAS GUPTA (West Bengal): Madam, I express my concern at the price position in the country. There can be no to opinions on the serious condition regarding the price rise And there also cannot be two opinions on the question that the Government had called not been taking the steps it was upon to do by the situation. Therefore, on the question of price rise and on the question of anti-price-rise steps by Government, there is cuite a unanimity in the House and in the country, But Madam, while expressing my concern that and while really protesting against the Government's inaction. I should also like to dissociate from the inopportune "olitical and parliamentary steps Congress Opposition had taken today. Agreeing to something in a meeting of the Business Advisory Committee and deciding to do something else in the House cannot be considered to be part of a good parliamentary practice

THE DEPUTY CHAIRMAN: The discussion was not necessary because from the Chair, with the advice of the Secretariat, I had announced in the House that on the 16th we are going to have a discussion on the price-rise issue. So, that matter is closed. Now, we take up Special Mentions. Chowdhry Hari Singh—Not present; Dr. Thulasi Reddy.

# SPECIAL MENTIONS

Reported tour of Pakistani Prime Minister to some Middle-East countries for support on Jammu and Kashmir

DR NARREDDY THULASI DY (Andhra Pradesh): Madam, my Special Mention is regarding Mrs. Benazir Bhutto's tour for support on Jammu Kashmir Madam, on the one side are hearing that Pakistani troops are moving towards our borders, and on other side they are moving for diplomatic support Madam, the Prime Minister of Pakistan, Mrs. Benazir Bhutto plans a sweep of more than a dozen middle Eastern and North African countries. The Pakistani Prime Minister is set complete an eight-nation tour beginning in Iran on Tuesday, that is tomorrow. That will also take her to Turkey, Syria Jordan, North Yemen, Egypt, Libya and Tinisia It will end on May 23 second part of the journey, set for the first week of June, will include Qatar, Iraq, Kuwait and Bahrain, Discussions are in hand for similar visits to countries Madam, it is a new diplomatic offensive to get support for separatists and secessionists in Jammu and Kashmir. Madam, it is a very serious matter. The Government of India should be alert on this issue The Government of should watch the diplomatic move well as the troops' movement towards our Madam, the Government India should take all the precautionary measures to prevent these things.

# Reported remarks of External Affairs Minister on Kashmir

SHRI MADAN BHATIA (Nominated): Madam Deputy Chairman, I wish to